

**GOVERNMENT OF MEGHALAYA**  
**LAW (B) DEPARTMENT**


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**NOTIFICATION**

Dated Shillong, the 11<sup>th</sup> January, 2018

**NO.LJ (B) 19/2014/121** - In exercise of the powers conferred by sub-section (1) of Section 20 of the Code of Criminal Procedure, 1973 the Governor of Meghalaya hereby appoint with immediate effect the following Non-Officers as Executive Magistrates and further under sub-section (2) thereof, as Magistrates, I/c Flying Squad in connection with the forthcoming General Election to the Meghalaya Legislative Assembly, 2018 for a period upto the end of Election process.

SL. NO.	Names of Officers and Designation	Jurisdiction of the conferment of the powers of Executive/Sector/ Zonal Magistrates	To be placed with District/Sub-Division
1.	Shri L Dkhar, EE PHE, Mawkyrwat	Within South West Khasi Hills District, Mawkyrwat.	Deputy Commissioner, South West Khasi Hills District, Mawkyrwat.
2.	DR G.M.R.K.Marak, Dist. AH & Vety Officer, Mawkyrwat	- do -	- do -
3.	Shri M. Kharnaioir, EE, PWD(Rds), Mawkyrwat	- do -	- do -
4.	Shri F. Sohlang, EE PWD (Rds), Ranikor	- do -	- do -
5.	Shri S.Rani, Asstt. Director Horticulture, Mawkyrwat	- do -	- do -
6.	Shri G.Nongrang, District Horticulture Officer, Mawkyrwat	- do -	- do -
7.	Shri J.Gashnga, GM DC & IC, Mawkyrwat	- do -	- do -
8.	Smti P.P.Lyngdoh, Div. Soil & WC, Mawkyrwat	- do -	- do -
9.	Shri B.Shylla, District Agriculture Officer, Mawkyrwat	- do -	- do -
10.	Shri D.Dann, District Sports Officer, Mawkyrwat	- do -	- do -

  
( E.M. Donn )

Joint Secretary to the Govt. of Meghalaya,  
Law (B) Department.

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**MEMO.NO. LJ (B.19/2014/121-A,**

**Dated Shillong, the 11<sup>th</sup> January, 2018**

Copy to:-

1. Director of Printing & Stationery, Meghalaya, Shillong for publication of the above Notification in the Extra-Ordinary Gazette of the Govt. of Meghalaya.
2. The Chief Electoral Officer, Meghalaya.
3. The Deputy Commissioner, South West Khasi Hills District, Mawkyrwat. With a request to circulate to all Officers concerned.
4. Personnel & A.R (A) Department.
5. Election Department.
6. NIC, Shillong for uploading in the Meghalaya web site.
7. Director of Information and Public Relation, Meghalaya, Shillong
8. Office Copy.

**By order etc...,**

  
Joint Secretary to the Govt. of Meghalaya,  
Law (B) Department.

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